

[श्री रामाबल्लार शास्त्री]

मैं पब्लिक ग्रंडरटेकिंग्स कमेटी का मॅम्बर था ।
मैं इससे सहमत नहीं हूँ ।

I am not convinced. I do not support this. (*Interruptions*).

MR. SPEAKER: I tell you, my skin cannot get thicker than this. It has reached the limit. Keep this as a Parliament. It is not meant for shouting like this.

हर वक्त बोलते रहना ऊंची आवाज में ठीक नहीं है । कभी तो आराम से बैठ करे । उधर वे खड़े हो जाते हैं और उधर आप हो जाते हैं ।

12.33 hrs.

PAPERS LAID ON THE TABLE
ANNUAL PLAN, 1974-75

THE MINISTER OF PLANNING (SHRI D. P. DHAR): I beg to lay on the Table a copy of the "Annual Plan, 1974-75" (Hindi and English versions).

GUJARAT SALES TAX (AMDT.) RULES, 1974 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table:—

(1) A copy of the Gujarat Sales Tax (Amendment) Rules, 1974, published in Notification No. (GHN 230) GSR 1074/(11)-TH in Gujarat Government Gazette dated the 2nd April, 1974, under sub-section (5) of section 86 of the Gujarat Sales Tax Act, 1969, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat.

(2) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Notifica-

tion [*Placed in Library. See No. LT-6895/74*].

ANNUAL REPORT AND CERTIFIED ACCOUNTS TOGETHER WITH AUDIT REPORT OF INTERNATIONAL AIRPORTS AUTHORITY OF INDIA FOR 1972-73 AND AIRCRAFT (2ND AMDT.) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1972-73, under sub-section (2) of section 25 of the International Airports Authority Act, 1971. [*Placed in Library. See No. LT-6896/74*].

(2) A copy of the Certified Accounts (Hindi and English versions) of the International Airports Authority of India for the period 1st February, 1972 to 31st March, 1973 together with the Audit Report thereon, under sub-section (4) of section 24 of the International Airports Authority Act, 1971. [*Placed in Library. See No. LT-6897/74*].

(3) A copy of the Aircraft (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 395 in Gazette of India dated the 13th April, 1974, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [*Placed in Library. See No. LT-6898/74*].

GUJARAT PRIVATE FORESTS (ACQUISITION) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): I beg to lay on the Table a copy of the Gujarat Private Forests (Acquisition)